

Special Pools

812. SHRI GOPI NATH GAJAPATHI : Will the PRIME MINISTER be pleased to state :

(a) the number of special pools earmarked for allotment of quarters in Delhi;

(b) the details of staff and officers eligible for those special accommodation;

(c) the progress of those pools as on date;

(d) whether any request has been received from special pools for increase in the allotment of quarters; and

(e) if so, the details thereof category-wise?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DEPARTMENT OF URBAN EMPLOYMENT AND POVERTY ALLEVIATION) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.S. AHLUWALIA) : (a) There are 24 special pools which have been created by providing houses from the general pool for use by personnel of different Departments/Organisations.

(b) and (c). No such data is maintained.

(d) and (e). The Safdarjung and Dr. R.M. Lohia Hospital Pool and SPG Pool authorities have requested for increase in the number of units in their pools.

STATEMENT CORRECTING REPLY TO USQ NO. 3910 DATED 19.4.94 REGARDING RAILWAY BRIDGES ALONGWITH A STATEMENT GIVING REASONS FOR DELAY

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : Sir, in reply to part (a) of the Unstarred Question No. 3910 asked by Shri Arvind Tulshiram Kamble in Lok Sabha on 19.4.94 regarding Railway Bridges, the details about the requests for Road Over Bridges received from the State Governments of Assam, Nagaland,

Bihar and West Bengal from July 1991 till 19.4.94 were indicated as under :

Name of State	Year	No. of Details	Remarks
Assam	-	17	Information regarding year of proposal and location of road over bridges will be laid on the Table of the Sabha
Nagaland	-	1	-do-
Bihar	-	1	-do-
West Bengal	-	1	-do-

It is regretted that the above information was found to be erroneous to the extent that these proposals had been received prior to July '91. Actually, the information may be treated as follows :

Name of State	No. and details	Remarks
Assam	Nil	Not applicable
Bihar	Nil	-do-
Nagaland	Nil	-do-
West Bengal	Nil	-do-

In the Question, a lot of information regarding level crossings and Railway Overbridges/Underbridges all over the country was required to be furnished. This was to be collected from different Zonal Railways. So, an Assurance was given for some parts of the Question. The information regarding level crossings only became available and the Assurance was partially fulfilled on 15.2.1995.

When the information in respect of Railway Overbridges/ Railway Underbridges was collected and was being compiled, it was noticed that part of the details furnished in reply to the Question were not correct. So it became necessary to make a correcting statement.

As a corrective action to avoid recurrence of such situation in future, the officers concerned, who had furnished the information, have been warned to be more careful in future.